

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

11. C.P. (IB)-1114(MB)2023

CORAM:

SHRI ANIL RAJ CHELLAN
HON'BLE MEMBER (T)

MS. LAKSHMI GURUNG
HON'BLE MEMBER (J)

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 18.04.2024**

NAME OF THE PARTIES: - The Akola Urban Co-Operative Bank Ltd.
V/s
Unistar Forging Private Limited

Section: 7 of the Insolvency and Bankruptcy Code, 2016

ORDER

Adv Shlok Parekh a/w Adv. Vedanshi Shah i/b Adv. Mahalakshmi Ganpathy appeared for the Financial Creditor through VC. Adv. Harsh Kesharia appeared for the Respondent/Corporate Debtor through VC. Counsel for the Corporate Debtor seeks time to file reply. Time granted. Let the reply be filed within a period of two weeks by serving an advance copy of the reply to the other side. List this matter on **04.06.2024**.

Sd/-
ANIL RAJ CHELLAN
Member (Technical)

JAGDISH

Sd/-
LAKSHMI GURUNG
Member (Judicial)